# RAJYA SABHA

Amendments to various labour laws are proposed keeping in view the requirement of the social partners and after a process of consultation. The Government has received the Report of the Second National Commission on Labour. This Report will serve as an useful input for formulation of policies and legislations on labour matters. No fixed timeframe can be given for putting in place the amendments to the Industrial Disputes Act, 1947.

# Agreements Signed by Indian Delegation with Singapore

#### \*278. SHRIM.V. RAJASEKHARAN:

### SHRIK. RAHMAN KHAN:

### Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) The agreements signed by the Indian delegation with the Government of Singapore during the Prime Minister's recent visit to Singapore;

(b) Whether it is a fact that some major industrialists have shown disinterest with regard to investments in India, in view of the recent communal clashes in a part of the country; and

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH): (a) During the Prime Minister's visit to Singapore from 7-9, April, 2002, the two countries signed two Memoranda of Understanding for (i) co-operation in the field of telecommunications and (ii) culture & heritiage.

(b) No, Sir. No specific cases from Singapore have come to Govenrment's notice.

(c) Does not arise.

### National Highways in Andhra Pradesh

\*279. DR. DASARI NARAYANA RAO: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government have prepared any action plan for replacement of level crossings by road overbridges on the National Highways in Andhra Pradesh;

# 46